

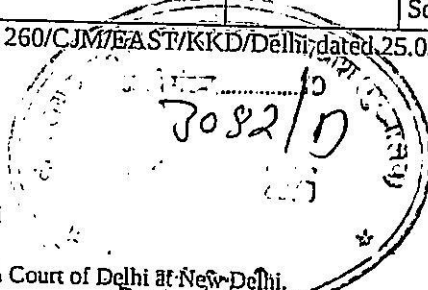
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**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI
ORDER**

In view of joint request received from Ms. Prerna Rai Ld. JMFC, Sh. Ankit Solanki, Ld. JMFC, Sh. Divyam Lila Ld. JMFC and Sh. Sachin Ld. JMFC (East) Karkardooma Courts regarding exchange of duty as Duty Magistrate for the month of April '2026, Duty Roster bearing No. 260/CJM/EAST/KKD/Delhi dated 25.03.2026 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Ms. Prerna Rai, Ld. JMFC-02 (East) R/o. Flat No. 804, Aspire 1, Supertech Emerald Court, Sector 93A, Noida 201304	21-04-2026	Sh. Ankit Solanki, Ld. JMFC (NI Act-I)/East, R/o H. No. 103-104, Pocket No.09, Sector-21, Rohini, Delhi-110086.
2	Sh. Ankit Solanki, Ld. JMFC (NI Act-I)/East, R/o H. No. 103-104, Pocket No.09, Sector-21, Rohini, Delhi-110086.	22-04-2026	Ms. Prerna Rai, Ld. JMFC-02 (East) R/o. Flat No. 804, Aspire 1, Supertech Emerald Court, Sector 93A, Noida 201304
3	Sh. Sachin, Ld. JMFC-03 (East) R/o Flat No. 302, Pasupati Apartment, Sector-48, Faridabad, Haryana.	24-04-2026	Sh. Divyam Lila, Ld. JMFC-(East) (MCD) R/o E-411, 1 st Floor, Greater Kailash-2, Delhi-110048.
4	Sh. Divyam Lila, Ld. JMFC-(East) (MCD) R/o E-411, 1 st Floor, Greater Kailash-2, Delhi-110048.	30-04-2026	Sh. Sachin, Ld. JMFC-03 (East) R/o Flat No. 302, Pasupati Apartment, Sector-48, Faridabad, Haryana.

Rest of the conditions in circular No. 260/CJM/EAST/KKD/Delhi, dated 25.03.2026, shall remain unchanged.



(Signature)
(PRIGYA GUPTA)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi
Dated: 21.04.2026

No. 464 CJM/EAST/KKD/Delhi

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CB), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi
19. The Commissioner of Police, Delhi and DCP, East, Delhi.(Through Chowki Incharge KKD, Delhi.)
20. The IG (Prison), Tihar Jail, Delhi/ New Delhi.
21. Lock Up Incharge, Karkardooma, Delhi.
22. Information Cente/(E-Sewa Kendra), Karkardooma Courts, Delhi.
23. Video Conference Room, Karkardooma Courts, Delhi.
24. Web-Site Committee (Computer Branch).
25. The Secretaries, Bar Association, KKD, Delhi
26. Office Order File.

(Signature)
(PRIGYA GUPTA)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi
Dated: 21.04.2026